

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4298
ANSWERED ON:04.08.2009
PARKING FACILITIES IN DELHI
Yadav Shri Hukamdeo Narayan

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is aware of the acute parking problem in the city;
- (b) the steps taken by the Government to improve and increase parking facility in the NCT of Delhi;
- (c) whether incidents involving Police Personnel and anti-social elements in alleged extortion in the name of 'No Parking' has been reported; and
- (d) if so, the details thereof and reaction of the Government thereto?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): Yes, Madam. Though the Municipal Corporation of Delhi (MCD) and the New Delhi Municipal council (NDMC) provide parking lots for parking of vehicles, there has been rapid growth in the number of automobiles in Delhi, leading, inter alia, to parking problem. To obviate this problem, the MCD and the NDMC has taken steps for construction of more multi-level and conventional parking lots.

(c) & (d): Since the year 2006, four police personnel have been found involved in alleged extortion in the name of 'no parking'. Departmental action has been taken against all of them. Out of these four personnel, case has also been registered against one police personnel under the relevant sections of the Prevention of Corruption Act, 1988. In addition, in the year 2007, one person was found involved in running of unauthorised parking and case was registered against him under various provisions of the Indian Penal Code.